oil trom Nigeria. However no concrete proposal for import of crude oil from Nigeria was made by the Delegation.

### INCENTIVES TO BORROWERS IN PRIVATE SECTOR

392. SHiU N.R. MUNISWAMY : Will the Minister of FINANCE be pleased to state :

(a) Whe her it is a fact that the Food Corporation of India and other Government Organisations are the main borrowers from the nationalised Banks; and

(b) If so, what steps are proposed to be taken to increase borrowing by the private sector ?

THE MINISTER OF FINANCE (SHRI Y.B. CHAVAN) : (a) No. Sir.

(b) Does not arise.

## AMENDMENT OF M. R. T. P. ACT

393 SHRI N. R. MUNISWAMY : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact lhat deposits in the Banks increased from Rs. 4082 crores during the ye.ir 1969 lo Rs. 5742 crores during il e year 1971; and

(b) hi w far this increase in deposits u attributable 10 the restrictions imposed ur.der tie Monopolies and Restrictive Trade Practices Act "

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) Yes, Sir. Deposits with public sector banks have increased from Rs. 4082 crores in 1969 to Rs. 5742 crores in 1971.

(b) No. Sir.

*394.* [*Tram/erred to the 6th April, 1972*]

#### **INTEREST F:\*EE LOAN TO WAR VICTIMS**

395. SHRIMAT1 PRATIBHA SINGH : Will the Minster of PETROLIUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that Government have decided to grant interest free loans to war victims widows to enable them to rehabilitate themselves as dealers of the Indian Oil Corporation;

(b) if so, the amount earmarked for the purpose for 1971-72 and 1972-73 and the number of persons likely to be benefited; and

(c) the details of the steps taken In this regard ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) :

(a) Yes, Sir.

(b) An amount of Rs. 20 lakhs has been earmarked for this purpose for pio-vid ng financial assistance lo about 200 beneficiaries.

(c) The amount earmarked for this purpose has been placed at the disposal of the IOC, who will ba granting interest-free loans in consulatation with the D'rector General, Resettlement, Ministry of Defence and the Inspector General, Bo,d;r Security Force, to be the beneficiaries in need of financial assistance.

### **REPORT OF BANKING COMMISHON**

# 336, SHRI S.A. KHAJA MOHIDEEN : SHRI K. CHANDRASEKHARAN: SHRI SITARAM JAIPURIA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Banking Commission on the structure, operating methods and procedures of Banks in the country has submitted its report to Government;

(b) if so, the salient features thereof; and

(c) the action taken by Government thereon ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) Yes, Sir. The Report was laid on the Table of the